

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No.236**  
**(IB)-486(PB)/2018**

**IN THE MATTER OF:**

Usha Devi .... Applicant/petitioner  
Vs.  
Praveer Construction Pvt. Ltd. .... Respondent

**Under Section 7 of (IBC)**

**Order delivered on 21.08.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant: Mr. Rakesh Kumar, Ms. Chetna Bisht, Advs. for RP  
Ms. Lucky Palta, Adv. for R-7 in CA-603/19

**ORDER**

The Hon'ble Supreme Court has pronounced the judgment upholding the provisions of Explanation to clause (f) of Section 5(8) in the case of Pioneer Urban Land & Infrastructure Ltd. v. Union of India & Ors. in Writ Petition (Civil) No. 43 of 2018 decided on 09.08.2019 and there is no stay on the proceedings before this tribunal.

**CA-1315(PB)/2019:-**

On 14.06.2019, Mr. Anuj Tiwari, learned counsels for the board of directors have stated that the Writ Petition No. 713 of 2019 was pending consideration before Hon'ble the Supreme Court and stay has been granted on the proceedings before us. The aforesaid Writ Petition has now been disposed of along with the bunch of petitions in the case of Pioneer Urban Land & Infrastructure Ltd. v. Union of India & Ors. in Writ Petition (Civil) No. 43 of 2018 decided on 09.08.2019. Accordingly, we proceed with the matter and direct Mr.



Anuj Tiwari, learned counsel for the board of directors to appear along with the four directors namely Mr. Sudhir Khurana, Ms. Menka Khurana, Mr. Praveen Chauhan and Ms. R T Saila Sutha on the next date of hearing.

A copy of this order be served to Mr. Anuj Tiwari, Advocate by the counsel for the RP.


List the matter on 28.08.2019.

**CA-603(PB)/2019:-**

Learned counsel for the non-applicant-respondent no. 7 seeks and is granted one week time to file reply with a copy in advance to the counsel for the RP.

Affidavit of service with regard to the other non-applicants-respondents may also be filed before the next date of hearing.

List on 28.08.2019.



(M.M.KUMAR)  
PRESIDENT



(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)